

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. RAJIV KALRA

Criminal Appeal No(s). 989/2019

VEEREY & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

Date : 13-01-2020 This appeal was called on for hearing today.

For Appellant(s)

Mr. Syed Mehdi Imam, AOR
Mr. Raman Yadav, Adv.

For Respondent(s)

Mr. Vishnu Shankar Jain, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Issue reminder for records.

List again on 05.03.2020.

RAJIV KALRA
Registrar

pm